

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).9302-9305/2005

(From the judgement and order dated 11/02/2005 in MFA No. 294/2003
& MFA No. 315/2003 & MFA No. 350/2003 & MFA No. 5233/2003 of The
HIGH COURT OF KARNATAKA AT BANGALORE)

PUSHPA @ PUSHPALATHA HEDA

Petitioner(s)

VERSUS

NATIONAL INSURANCE CO.LTD. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 29/09/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Kiran Suri,Adv.

For Respondent(s)

Mr. B.K.Satija,Adv.
Mr. S.N. Bhat ,Adv
Mr. Debasis Misra ,Adv

Mr. Anant Bhushan,Adv.
For Mr. K.L. Nandwani,Adv.

UPON hearing counsel the Court made the following
O R D E R

Both the parties are requesting time for filing
affidavits. Time is granted upto 31.10.2006.

List the matter on 31.10.2006.

(S.G.SHAH)

Registrar